

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 112
CP(IB) 305 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Emmo Enterprise
V/s
White House Tiles Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..30/11/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Operational Creditor : Learned PCS, Mr. Vinodkumar Shah
For the Corporate Debtor : Learned Counsel, Ms. Shaili Shah

ORDER

Both counsels submitted that the matter is settled and withdrawal pursis is filed. The permission for withdrawal is granted.

Accordingly, **CP (IB) No. 305 of 2020** is withdrawn and stands disposed of.



**(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)**



**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**